

**2023**  
**High Court, Appellate Side**  
**Calcutta**

No. 11322-R(JS)

Dated, Calcutta the 14<sup>th</sup> December, 2023

From: Sri Biswarup Bandyopadhyay,  
Registrar (Judicial Service),  
High Court, Calcutta.

To: District Judge,  
(i) Bankura, (ii) Purba Bardhaman, (iii) Hooghly

Sub: Court's Notification No. 11321-R(JS) dated 14.12.2023 regarding inclusion of  
(i) Smt. Parna Bhattacharya, Additional Chief Judicial Magistrate, Khatra, Bankura  
(ii) Smt. Chanda Hasmat, Chief Judicial Magistrate, Purba Bardhaman and (iii) Smt.  
Leena Lama, Civil Judge (Senior Division), Serampore, Hooghly in the zone of  
consideration in the selection process for promotion to Fast Track Court for the  
year 2023.

Sir,

In continuation with Court's letter no. 10221-R(JS) dated 18.10.2023 in connection with circulation of the zone of consideration in the selection process for promotion to Fast Track Court for the year 2023, I am directed to forward herewith Court's Notification No. 11321-R(JS) dated 14.12.2023 which is self-explicit on the above subject and to request you to ask the concerned Judicial Officer(s) posted in your judgeship to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court **between 16<sup>th</sup> December and 21<sup>st</sup> December, 2023**, positively. If judgments of current year are not available, the officers may alternatively upload judgments delivered during previous posting.

This may be treated as important and urgent.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

Enclo. as stated

**2023**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**  
**NOTIFICATION**

**No. 11321-R-(JS)**

**Dated, Calcutta, 14<sup>th</sup> December, 2023**

In furtherance to Court's notification no. 10220-R(JS) dated 18.10.2023 regarding zone of consideration in the selection process towards promotion to Fast Track Court, it is hereby notified for information of all concerned that (i) Sri Sudip Bhattacharya, Additional Chief Judicial Magistrate, Serampore, Hooghly, (ii) Sri Sadhan Mondal, Civil Judge (Senior Division), Diamond Harbour, South 24-Parganas and (iii) Smt. Rina Talukdar, Chief Judicial Magistrate, Purulia (the officers at sl. no. 5, 9 and 13), are hereby excluded from the zone of consideration in the selection process towards promotion to Fast Track Court in view of their unwillingness for participation in the selection process and (i) **Smt. Parna Bhattacharya, Additional Chief Judicial Magistrate, Khatra, Bankura**, (ii) **Smt. Chanda Hasmat, Chief Judicial Magistrate, Purba Bardhaman** and (iii) **Smt. Leena Lama, Civil Judge (Senior Division), Serampore, Hooghly**, are included in the zone of consideration as 76<sup>th</sup> to 78<sup>th</sup> candidate against 26 vacancies declared vide Court's notification no. 10181-R (JS) dated 16.10.2023.

**Smt. Parna Bhattacharya, Additional Chief Judicial Magistrate, Khatra, Bankura, Smt. Chanda Hasmat, Chief Judicial Magistrate, Purba Bardhaman and Smt. Leena Lama, Civil Judge (Senior Division), Serampore, Hooghly**, are directed to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court between 16<sup>th</sup> December and 21<sup>st</sup> December, 2023, positively. If judgments of current year are not available, the officers may alternatively upload judgments delivered during previous posting.

A guide for uploading the judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> that may be consulted with by the officers prior to uploading the requisite judgments.

It is further notified that **Sri Sambhu Sarkar, Civil Judge (Senior Division), Basirhat, North 24-Parganas, Sri Sabyasachi Chatteraj, Civil Judge (Senior Division), 1<sup>st</sup> Court, Berhampore, Murshidabad and Sri Ajay Raj Syangden, Additional Chief Judicial Magistrate, Uluberia, Howrah**, who could not upload their judgments within the time previously stipulated, are hereby granted another opportunity to upload their judgment in the PIS portal between 16<sup>th</sup> December and 21<sup>st</sup> December, 2023.

By Order,

Sd/-  
Registrar (Judicial Service)  
High Court, Calcutta